

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 105 of 2015 &
IA Nos. 169, 242 of 2015**

Dated: 1st April, 2016

In the matter of :

Bharat Petroleum Corporation Ltd.

.... Appellant(s)

Versus

Sabarmati Gas Ltd. & Ors.

.... Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **20.05.2016**.

Court Master